I, Upendra Prasad, son of Sri Shivjee Prasad, aged 45 years, belonging to Bihar

Legislative Assembly Secretariat, Patna service and presently working as **Private**Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependents*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be

given)

1	Sr. No.	Description	Self	Spouse Mrs. Renu kumari	Dependant-1 Abhigyan deep (son)	Dependant-2 Anshuman gyan (son)	Dependant-3 Etc. Name
	(i)	Cash	Nil	Nil	Nil	Nil	NA
((ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	IN PPF Rs. 2000/- per month	Nil	Nil	Nil	NA
((III)	Bonds, Debentures and Shares in companies	Shares Rs. 40,000/- SIP per month Rs. 2000/- +2500+ 1500 + 1000	Nil	Nil	Nil	NA
-			Mutual Fund Rs. 1,89,955/- Mutual Fund Rs. 24,998/-				
			Co-operative Bank Rs. 500/- per month & Share 15000/-		And the state of		
(i	iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	(1) Policy No. 516862569 Premium per Annum Rs. 6,290/-	Nil		Nil	NA
			(2)Policy No. 516884642 Premium per Annum Rs.12,381/-				
()	v)	Motor Vehicles (details of make, etc.)	Hero Honda Passion Plus 2005 Model	Nil	Nil	Nil	NA
(1	vi)	Jewellery (give details of weight and value)	Nil	Nil	Nil	Nil	NA
(v	/ii)	Other assets, such as values of claims / interests	Triveni Godraj, Refrigater, LG LED 32 LK, Laptop, Mobile (3p), Invertor + Battery,Washing Machine	NII	Nil .	Nil	NA

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S) Smt. Renu Kumari	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil	Nil	Nil	Nil	NA
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil	Nil	Nil	Nil	NA
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	NA
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Plot 1361 Sq. Ft. in Officers Colony, Wishluv Buildcon Pvt. Ltd., Vill Naharpura, Post- Chiraura, P.S Janipur, Patna	Nil	Nil	NA
(v)	Others (such as interest in property)	Nil	Nil	Nil	Nil	NA

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

(Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 03.12.2021, 10.08.2023 Rs. 6,00,000/- Rs.10,00,000/- Nil		
(a)	(i) Loans from Banks	State Bank of India, Bihar Vidhan Mandal Branch, Patna HDFC Bank			
	(ii) Loans from financial institutions	Nil			
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil		
	(b) dues to departments dealing with supply of water	Nil	Nil		
	(c) dues to departments dealing with supply of electricity	Nil	Nil		
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	(d) dues to departments dealing with telephones	Nil	Nil		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil		
	(f) Other dues, if any	Nil	Nil		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Rs. 82,125/- Assessment Year 2023-2024 Pan No-BLAPP2649Q	Nil		
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	Nil		
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil		
	(iv) Property Tax	Nil	Nil		

C. Personal Detai

C. <u>Personal De</u>	<u>:taii</u>									
GPF/CPF/PRAN No. :- PTS/BLA-1214										
Gender	M/F)									
Date of Birth	:- 2	2	7	0	2	1	9	7	8	DD/MM/YYYY
Class/Group	:-	В		(A	/B/C)					
Cadre :- Stenographer & Private Secret (Full Name e.g. B.A.SBihar Ad								trative	Service Service	e,
		B.S	S Bi	har Se	cretari	at Ser	vice et	c.)		
Home District :- Bhojpur (Ara)										
									No.	

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Upundra Prasad

Name of Employee: Upendra Prasad.

Place: Patna.

Designation: Private Secretary.

Date: 09-02-2024.

Department- Bihar Legislative Assembly Secretariat, Patna.

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.